

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4503**

**TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2023/ CHAITRA 7, 1945 (SAKA)**

**RAMPANT ILLICIT USE OF PRESCRIPTION DRUGS**

**4503. DR. SHASHI THAROOR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware about the rampant illicit use of prescription drugs such as Tramadol and Buprenorphine for recreational purposes in the country having the largest prevalence of illicit opioid consumption in the world;**

**(b) if so, the details thereof;**

**(c) whether the Government would provide details of the number of cases which have been reported for illicit commercial manufacturing and marketing and personal consumption of opioids during the last four years; and**

**(d) if so, the details thereof, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): Buprenorphine has been scheduled as a psychotropic substances under the Narcotics Drugs and Psychotropic Substance (NDPS) Act, 1985 vide GSR 837(E) dated 14.11.1985 and Tramadol has been scheduled as a psychotropic substances under the NDPS Act, 1985 vide S.O. 1761 (E) dated 26.04.2018.**

**(c) & (d): The details of the number of cases which have been reported for illicit commercial manufacturing and marketing and personal consumption of opioids is not maintained separately. However, as per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, the details of cases booked under NDPS Act for the year 2018-2021 is at Annexure-I.**

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**Details of cases booked under NDPS Act during the year 2018-2021****Cases Registered (CR)**

S.No.	States	2018		2019		2020		2021	
		Possession of drugs for personal use	Possession of drugs for trafficking	Possession of drugs for personal use	Possession of drugs for trafficking	Possession of drugs for personal use	Possession of drugs for trafficking	Possession of drugs for personal use	Possession of drugs for trafficking
		CR	CR	CR	CR	CR	CR	CR	CR
1	Andhra Pradesh	169	365	286	431	264	602	550	1085
2	Arunachal Pradesh	72	50	78	46	96	36	219	45
3	Assam	231	247	469	372	482	501	1265	1026
4	Bihar	477	138	574	123	881	83	1214	255
5	Chhattisgarh	56	656	26	681	60	815	31	1092
6	Goa	132	90	148	70	77	70	57	64
7	Gujarat	60	90	112	177	117	191	200	261
8	Haryana	1487	1100	1539	1138	1783	1277	1598	1143
9	Himachal Pradesh	411	931	378	1061	390	1148	448	1089
10	Jharkhand	163	74	161	81	243	172	329	280
11	Karnataka	517	513	1043	609	3098	956	4588	1199
12	Kerala	8095	629	8591	654	4582	386	5098	597
13	Madhya Pradesh	793	1081	1847	1585	1511	1644	2109	1959
14	Maharashtra	11708	487	13199	959	4067	647	8583	1504
15	Manipur	135	246	138	200	101	203	125	229
16	Meghalaya	47	34	62	55	23	53	33	36
17	Mizoram	28	136	128	32	47	50	57	65
18	Nagaland	29	37	82	60	63	52	74	80
19	Odisha	146	427	242	738	148	1031	183	1459
20	Punjab	5925	5729	5609	5927	2870	4039	4206	5766
21	Rajasthan	659	1203	1005	1587	1008	1735	1018	1971
22	Sikkim	3	4	17	3	8	11	26	26
23	Tamil Nadu	1578	2139	2114	2215	4151	1252	4943	1909
24	Telangana	171	140	206	258	264	245	722	624
25	Tripura	12	419	45	271	34	273	26	331
26	Uttar Pradesh	4032	4789	5196	5002	4963	5889	5613	4819
27	Uttarakhand	715	349	1138	258	675	607	1482	280
28	West Bengal	253	1226	366	1055	409	1217	514	1376
	<b>TOTAL STATE(S)</b>	<b>38104</b>	<b>23329</b>	<b>44799</b>	<b>25648</b>	<b>32415</b>	<b>25185</b>	<b>45311</b>	<b>30570</b>
29	A&N Islands	49	0	132	1	44	11	25	3
30	Chandigarh	0	178	0	226	0	134	0	89
31	D&N Haveli and Daman & Diu+	3	0	0	0	4	1	6	0
32	Delhi	272	235	406	306	458	290	272	294
33	Jammu & Kashmir*	258	680	255	918	289	933	357	1324
34	Ladakh	-	-	-	-	2	0	2	3
35	Lakshadweep	8	0	4	0	4	0	2	1
36	Puducherry	21	0	20	6	30	6	54	18
	<b>TOTAL UT(S)</b>	<b>611</b>	<b>1093</b>	<b>817</b>	<b>1457</b>	<b>831</b>	<b>1375</b>	<b>718</b>	<b>1732</b>
	<b>TOTAL (ALL INDIA)</b>	<b>38715</b>	<b>24422</b>	<b>45616</b>	<b>27105</b>	<b>33246</b>	<b>26560</b>	<b>46029</b>	<b>32302</b>

Source: Crime in India (NCRB)

Note : '+' Combined data of erstwhile D&amp;N Haveli UT and Daman &amp; Diu UT during 2019

\*1 Data of erstwhile Jammu &amp; Kashmir State including Ladakh during 2019

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